

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-09-2023 AT 02.15 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : ---
PETITION NUMBER : CP(IB)/144(CHE)/2023
NAME OF THE PETITIONER : Prudent ARC Ltd
NAME OF THE RESPONDENT(S) : AKS Alloys Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. Hemanth Kumar for the Applicant. Ld. Counsel Mr. Prem Kumar for the Respondent.

In terms of the order dated 10.08.2023, Applicant has filed record of default with the Information Utility which contains remarks “authenticated” vide S.R.No.3702 dated 30.08.2023.

Ld. Counsel for the Respondents submits that vakalath and counter has been e-filed, however hard copy is yet to be filed. Let the same be filed within three days from today.

Rejoinder, if any, be filed within a week thereafter.

List this petition for hearing on **09.10.2023**.

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RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

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SANJIV JAIN
Member (Judicial)